

à

ITEM NO.MM-14

COURT NO.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).13021/2011

(From the judgement and order dated 16/12/2010 in CMWP No.65358/2008 of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

WINDSOR PARK R. W.A.

Petitioner(s)

VERSUS

VICE CHAIRMAN, GDA AND ORS.

Respondent(s)

(With appln(s) for directions, permission to file additional
documents, impleadment, exemption from filing O.T. and prayer for interim
relief and office report)

Date: 12/12/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s) Mr. S.B. Upadhyay, Sr. Adv. (Mentioned by)
Mr. Santosh Mishra, Adv.
Mr. Param Mishra, Adv.

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

List on 11th March, 2014 before an appropriate Bench.

[Madhu Bala]
Court Master

[Savita Sainani]
Assistant Registrar